- (b) No assessment about tax forgone due to Double Taxation Avoidance Treaty has been made.
  - (c) Does not arise in view of (b) above.

## Setting up of incubation fund for job growth

1003. SHRI BAISHNAB PARIDA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is proposed to set up ₹ 10,0000 crore incubation fund to give thrust on more jobs in the country;
  - (b) if so, the details thereof;
  - (c) whether this has since been launched; and
  - (d) if so, how far has it addressed this issue?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) No such proposal is under consideration at present.

(b) to (d) Do not arise.

## Restructuring of PSBs

 $1004.\ SHRI$  RAJEEV CHANDRASEKHAR: Will the Minister of FINANCE be pleased to state:

- (a) whether Government feels the need to restructure the Public Sector Banks (PSBs) in India;
  - (b) if so, the details thereof;
- (c) whether Government is planning to move all PSBs into a holding company which is then managed with an objective to make these banks perform like private sector banks;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) to (e) The Government is conscious of the need to restructure the Public Sector Banks in India.